## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/171/2016

NAME OF THE PETITIONER(S)

: Mrs. Padmavathi

NAME OF THE RESPONDENT(S)

: M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others

**UNDER SECTION** 

: 397/398

S.No.	NAME (IN CAPITAL)	REPRESENTATION BY	SIGNATURE
1	V. SRIMIVASAN	COOKER FOR RETITIONER	The word
2.	G.S. DHANALAKIHMI	Cournel for 10th Respondent.	G.S. Alij
	P.M. VATEALA  FOR A.K.MYLSAMY + 455)	Coursel for  R <sub>1</sub> - Ry  Prop R <sub>q</sub> 4 R <sub>11</sub> rep come/  WRs-Rr	P. M. Valsar
4.	P.M. VATSACA FOR JUHLIN JINU	rep come/ WRs-Ro	

## **ORDER**

Shri V Srinivasan, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R9 and R11 present. Ms G S Dhanalakshmi, counsel for R10 present. Counsel for petitioner filed rejoinder and served copy of the same to the respondents. Counsel for R10 filed rejoinder to the counter filed by R1 to R4. The same is taken on record. Pleadings are complete in CA 31/2016 & CA 32/2016. The matter is posted for final hearing. Put up on <u>07.03.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)